

(d) the decision taken by the Union Government in this regard; and

(e) the time by which the gas is likely to be supplied to the State from Bombay High?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) and (c). The Government of Gujarat have asked for allocation of gas to power projects including an allocation of 2 MMSCMD of gas from Mid and South Tapti for the Pipavav Power plant.

(d) and (e). 10.31 MMSCMD has been allocated to projects in Gujarat from the Western offshore fields. The supply to these projects in 1994-95 was 6.55 MMSCMD. The request for allocation of gas from Mid and South Tapti for the Pipavav power plant could not be considered as it was decided to take this gas to Hazira to meet existing commitments.

#### **Erosion of Damodar River**

2341. SHRI HARADHAN ROY:  
SHRI PURNA CHANDRA MALIK:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have received any representation regarding erosion of Damodar River;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) and (c). Does not arise.

#### **Drug Addicts**

2342. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of WELFARE be pleased to state:

(a) the estimated number of drug addicts in the four major metropolitan cities;

(b) whether there are not adequate rehabilitation facilities for drug addicts particularly in Delhi and Bombay; and

(c) if so, the steps taken/proposed by the Union Government to provide adequate rehabilitation facilities to them?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a). According to the reports received from the De-addiction-cum-Rehabilitation Centres and Awareness Counselling and Assistance Centres being run by NGOs with the financial assistance from the Ministry of Welfare under the Scheme of Prohibition and Drug Abuse Prevention. The number of Drug Addicts registered at these Centres during 1994-95 is as under :

Name of the City	No. of drug addicts registered
Bombay	2214
Calcutta	12613
Delhi	37206
Madras	1015

(b) and (c). The facilities for drug addicts in the four major metropolitan cities are:

City	De-addiction-cum-Rehabilitation Centre	Awareness Counselling & Assistance Centre
Bombay	2	44
Calcutta	44	6
Delhi	8	8
Madras	3	1

The following factors are borne in mind while sanctioning Centres:

- (i) The proposal of the NGO and its eligibility as per the Scheme;
- (ii) Recommendations of the State Govt./Govt. of NCT of Delhi;
- (iii) Justification; and
- (iv) Availability of funds.

[Translation]

#### **Selling of LPG and Kerosene**

2343. SHRI RAM PAL SINGH:  
DR. RAMESH CHAND TOMAR:  
SHRI BRIJ BHUSHAN SHARAN SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether his Ministry has made it compulsory for companies selling LPG and kerosene to take "category certificate" from Government recognised agencies;

(b) if so, the reasons therefor; and

(c) the time by which the said order would be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). In order to protect their interests and to educate the prospective customers and distributors etc. about the genuineness and capabilities of the parallel marketeers of Kerosene and LPG, it has been made mandatory for the parallel marketeers of Kerosene and LPG to obtain a rating certificate from one of the approved rating agencies. The parallel marketeers who are already in the business are required to obtain the rating certificate within three months from 19.6.1995. Any new parallel marketeer shall have to get a rating certificate before commencement

of activities under the parallel marketing scheme for Kerosene and LPG.

[English]

#### Doordarshan Studio at Vijayawada

2344. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his Ministry has taken a decision to locate a TV camera unit and to construct cultural production Doordarshan studio at Vijayawada; and

(b) if so, the details thereof and the expenditure involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) A Programme Production Centre consisting of a studio of the size of 150 sq. metres and necessary associated equipment of latest technology has been proposed to be set up at Vijayawada at a Capital cost of about Rs. 9.69 crores. Civil works for the studio building have been awarded. Till such time the permanent programme production centre is commissioned into service, a camera unit with requisite portable equipment for coverage of important events is envisaged to be deployed at Vijayawada, subject to availability of adequate resources and inter-se priorities.

[Translation]

#### Writings of Dr. Ambedkar

2345. SHRI KHELAN RAM JANGDE: Will the Minister of WELFARE be pleased to state:

(a) whether there has been inordinate delay in the project of publishing writings of Dr Bhimrao Ambedkar in various regional languages;

(b) if so, the reasons therefor; and

(c) the present status of the project and the progress made so far in this period.

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). Initially, the project of Translation of Publication of Writings and Speeches of Baba Saheb Dr. B.R. Ambedkar covering 10 English volumes published by the Govt. of Maharashtra in Hindi and 8 Indian Languages was schedule to be completed by 31st December, 1994. But due to increase in number of volumes from 10 to 18 an addition of three more languages i.e. Assamese, Urdu and Marathi, and the nature of the work being of a very sensitive nature involving the selection of reliable translators, language Managing Editors and printing agencies by making correspondence with the State Govts., it may take more time to complete the Project.

The implementation of the scheme is, however, being

monitored closely and regularly with all the agencies including the State Govts. with a view to step up the translation and publication of the remaining volumes.

(c) This work was initially allotted to Publication Divisions, M/o Information and Broadcasting in March, 1992. The Project has not been transferred to Dr. Ambedkar Foundation, an organisation under the aegis of the Ministry of Welfare with effect from September, 1993

#### Progress made in this regard so far:

*While being implemented by the Publication Division, the following publications were brought out by them:*

Language	No. of Volumes published	No. of English Vols. Covered
Hindi	1	1/2
Tamil	1	1/2
Gujarati	1	1/2

After the transfer of the project to Dr. Ambedkar Foundation, seventeen more volumes have been published in different languages as dailies below:

Language	No. of Volumes published	No. of English Vols. Covered
Hindi	7	3
Tamil	5	2
Punjabi	4	1.2/3
Gujarati	1	1/2

Thus English Volumes 3 have been published in Hindi, two in Tamil and about 2 in Punjabi and 1 in Gujarati.

The progress of translation and publication in various languages is detailed below:

HINDI: English Volume IV (Hindi Volume VIII) has been sent to the Press The translation of English volumes, V, VI, VIII and X is complete. The translation of remaining volumes i.e. VII, IX, X, XII and XIII is in progress. The thirteen English Volumes will be published in 30 volumes of each Indian language.

TAMIL: English volume III (Tamil VI and VII) has been sent to the press for printing. The translation of Volume IV (Tamil Vol. VIII) is complete and ready to go to the Press for Printing.

GUJARATI: The translation work of 10 English volumes is complete. Arrangement are being made for engaging the printing press. Gujarati Vol. I and II have been published.

BENGALI: English Vol. I (Bengali Volume I and II) have been translated and vetted and is sent to the press for printing. Bengali volumes III, IV and V have been translated/vetted and ready for printing, Volumes VI, VII and VIII have been translated and given for vetting.